

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 985/2019**

**IN THE MATTER OF:**

**In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh**

**MEMO OF PARTIES (REFER ORDER DT. 29.11.2023)**

- 1. State of Uttar Pradesh**  
Through Chief Secretary,  
101, B-Block, Lok Bhawan, U.P., Civil Secretariat,  
Vidhan Sabha Marg, Lucknow, U.P.-226001  
Email: [csup@nic.in](mailto:csup@nic.in) (Respondent No. 1)
- 2. Uttar Pradesh Jal Nigam**  
Through its Chairman,  
6, Rana Pratap Marg, Lucknow - 226001, U.P.  
Email: [jmdnagarupjn@gmail.com](mailto:jmdnagarupjn@gmail.com)/ [chairman@upjvn.org](mailto:chairman@upjvn.org) (Respondent No. 2)
- 3. Irrigation Department, Uttar Pradesh**  
Through its Principal Secretary,  
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow  
Email: Email [ideincididuplu-up@nic.in](mailto:ideincididuplu-up@nic.in)/ [psecup.irrig@nic.in](mailto:psecup.irrig@nic.in) (Respondent No. 3)
- 4. Uttar Pradesh Ground Water Board**  
Through its Director,  
Beribagh, Saharanpur, Uttar Pradesh 247001  
Email: [upgwd.in@gmail.com](mailto:upgwd.in@gmail.com)/ [upgwd.in@gmail.com](mailto:upgwd.in@gmail.com) (Respondent No. 4)